

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No.OA 1161 of 97

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

DULAL CH. GOSWAMI & ANR.

VS

UNION OF INDIA & ORS.

For the applicants : None

For the respondents : Mr.C.Samaddar, counsel

Heard on : 26.8.98

Order on : 26.8.98

O R D E R

None appears for the applicant and Mr.C.Samaddar, ld. counsel appears for the respondents. The ld. counsel for the respondents submits that the applicant did not appear before this Tribunal on last 2 occasions. Today also the applicant does not appear. The application is therefore dismissed for default of the applicant. No order as to costs.


(D.PURKAYASTHA)
MEMBER (J)